CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



Hearing through video conferencing

O.A./62/00383/2021

This the $\underline{\mathbf{05}^{th}}$ day of $\underline{\mathbf{March}}$, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Parray Arsalan Ahad, age 26 years, S/o Abdul Ahad Parray, R/o Palapora, Tehsil Khag District Budgam, Kashmir.

.....Applicant

(Advocate: Mr. B.A. Misri)

Versus

- 1. Union Territory of Jammu & Kashmir through its Chairman, Public Service Commission, Resham Ghar Colony, Bakshi Nagar, Jammu. (Pin-180001).
- 2. Secretary, J&K Public Service Commission, Resham Ghar Colony, Bakshi Nagar, Jammu. (Pin-180001).
- 3. Principal Secretary to Government Animal and Sheep Husbandry Department, Civil Secretariat, Jammu. (Pin-180001).

.....Respondents

(Advocate: - Mr. F.A. Natnoo for respondents No. 1 & 2 Mr. Rajesh Thappa for respondent No. 3)

ORDER ORAL

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider and decide the representation (Annexure-5) of the applicant by passing a reasoned and speaking order within a stipulated period of time.

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2. Looking to the arguments of learned counsel for the applicant, the

O.A. is disposed of with a direction to the respondents to decide the

representation (Annexure-5 of the O.A.) of the applicant by passing a

reasoned and speaking order in accordance with rules and with intimation

to the applicant within a period of 02 weeks from today. In case the

representation is not available with the respondents, this O.A. would be

treated as representation. Till the disposal of representation, the

respondents are directed to keep one post of Veterinary Surgeon vacant if,

not already filled up.

3. It is made clear that we have not expressed any opinion on merits

of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/M.M/